

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE**

LOK SABHA

UNSTARRED QUESTION NO. 1477

TO BE ANSWERED ON FRIDAY, THE 28TH JULY, 2023

Nyaya Vikas Portal

1477. Dr. T.R. PAARIVENDHAR:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Nyaya Vikas Portal has been launched recently for the monitoring of the implementation of Centrally Sponsored Schemes (CSS);
- (b) if so, the details thereof;
- (c) the total number of CSS that have been monitored since its launch; and
- (d) the total number of CSS being implemented and are under process in Tamil Nadu since the last three years?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF
LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE
MINISTRY OF CULTURE
(SHRI ARJUN RAM MEGHWAL)**

(a) & (b): Nyaya Vikas online monitoring system has been developed with the technical assistance of National Remote Sensing Centre of ISRO for collection of data on progress and completion of court halls and residential units and 3 new components viz; lawyers' halls, toilet complexes and digital computer rooms. Space technology has been leveraged for online monitoring through Nyaya Vikas Web Portal. For the purpose, a web portal and mobile app named "Nyaya Vikas" has

been developed for monitoring of construction projects which was launched in 2018. The State Governments have nominated Nodal Officers at State level and Surveyors & Moderators for each project to enter and upload data/information relating to ongoing and completed projects. Geotagging of projects using Nyaya Vikas mobile application has helped better monitoring of the judicial infrastructure projects. The users in States enter data through web portal and upload photographs through mobile app with geo-tagging. “Nyaya Vikas Version 2.0”, with upgraded features has been launched in April, 2020. The new version of the Mobile App which was launched in April 2020 is more user friendly and runs on iOS phones as well as Android systems. The mobile application is being used by State Surveyors to Geo-tag and upload photographs at remote locations through dimensions trapped through spatial technology. Data analysis and visualization techniques have been used in the portal.

(c): The dashboard of this portal provides data on physical and financial progress of the projects under the Centrally Sponsored Scheme for the Development of Infrastructure Facilities for District and Subordinate Judiciary. As on 30.06.2023, details of 7,410 court halls (completed, under construction and proposed) and 7,287 residential units (completed, under construction and proposed) are uploaded on the portal.

(d): There are two Centrally Sponsored Schemes being implemented by the Department namely, Centrally Sponsored Scheme for the Development of Infrastructure Facilities for Judiciary and Scheme for setting up of Fast Track Special Courts which also extends to the State of Tamil Nadu.
